

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 108  
IA No. 12/JPR/2018  
IA No. 42/JPR/2018  
IA No. 80/JPR/2018  
IA No. 24/JPR/2019  
IA No. 37/JPR/2019  
IA No. 04/JPR/2020  
IA No. 44/JPR/2021  
IA No. 631/JPR/2022  
CP No. (IB)- 65(PB)/2018  
Under Section 7 of IBC, 2016

**In the matter of:**

**Piramal Enterprises Ltd.**

**.... Financial Creditor/Applicant**

**Versus**

**Sun System Institute of Information Technology Pvt. Ltd.**

**...Corporate Debtor/Respondent**

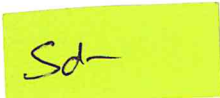
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Brian Mosses, Adv.

**ORDER**

Heard Mr. Brian Mosses, Adv. appearing for the Petitioner. It is submitted that an appeal related to the said matter is pending before the Hon'ble Supreme Court of India. Hon'ble Supreme Court of India has stayed the proceedings. In view of the pending appeal before Hon'ble Supreme Court, list the matter on 17.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 10, 2024